NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.156/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company Under Section		Sushil Kumar Ganeriwala,-Versus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors 397/398		
1,	CS SANJAY EUMAR GUPTA, PCS ?			
2.	CS ROHIT	KESHRI, PCS	Speh'honer	
3.	CS SANJAY EVMAR GUPTA, PCS ? CS ROHIT KESHRI, PCS ? PEH'h'on ex CS RAHUL PARASRAMPURIA, PCS			
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1-	SWAPNA (CHOUBEY, Ach 2	1 mondents.	7.1.18
2	CS TANVEE	CHOUBEY, Ach ?	hesperio asses	(gumes

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 16/01/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)